


Allahabad Bench

C A No. 232/2018 in
CP No.(IB)70/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.01.2020

NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Global Pvt. Ltd.

SECTION OF I & B CODE: 35(1)(n) R/w 60(5)(c)

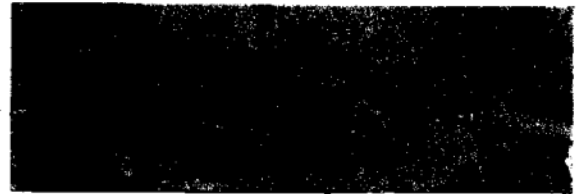
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	SHUBHAM AGARWAL	Advocate	Liquidator/Applicant	
<u>2.</u>				

CA NO.232/2018 IN CP NO.(IB)70/ALD/2018

Sh. Shubham Agarwal, Advocate for Liquidator/ Applicant is present.

In view of the order passed in CA NO.229/2018 IN CP
NO.(IB)71/ALD/2018, put up this matter on 27th January, 2020.

Dated: 08.01.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)